

# HIGH COURT OF ANDHRA PRADESH :: HYDERABAD

Sub: Establishment - **HIGH COURT OF A.P., HYDERABAD** -  
Appointment to the post of "**COURT MANAGER**" on consolidated  
remuneration on contract basis - Reg.

Ref: High Court's Employment Notification No:22/2013, dated 17-07-2013.

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The following candidates are selected for appointment to the post of Court Manager on contract basis on a consolidated remuneration of Rs. 50,000/- (Rupees fifty thousand only) per month.

Sl.No	Hall Ticket No.	Name of the Candidate	Father's Name
1	201322053	GANAPATHY PUNNA	VITHAL
2	201322062	GOPI NAVEEN VARMA MANUBOLU	PITCHAI AH
3	201322312	V.S.NAIDU BODDEPALLI	BHASKARA RAO
4	201322324	VENKAT RAMANA S	RAM KISHAN
5	201322330	VENKATARAMANA PENTA	SATYANARAYANA MURTHY
6	201322341	VIJAYA KRISHNA V	RAJAMOULI

The date for joining and place of posting will be intimated through separate orders

Sd/-  
REGISTRAR (ADMINISTRATION)

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